

DIVISION BENCH
COURT - I

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/49(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	OM PRAKASH PANDEY VS RAMEL REAL ESTATE AND INFRASTRUCTURE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance(via video conference/physically)

ORDER

1. None for the parties.
2. This is a transferred petition from Hon'ble High Court at Calcutta. None appears for the parties. Await presence.
3. Post this matter on **21.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**